

<i>S.No.</i>	<i>Complaint</i>
20.	Air and sound pollution by Panki Power House, Panki, Kanpur.
21.	Water pollution in Denva river at Bhairnva, due to a distiller unit.
23.	Air and water pollution due to M/s. Super Chemical Factory, Fatehpur.
24.	Noise pollution caused due to M/s Chopra Steel Industries at Lakhimpur.
24.	Air pollution caused by Tannery Waterhousing Units at Muzzafarnagar.
25.	Complaint about water pollution caused by M/s. Ganesh Paper Mills, Jajpura, Distt, Badhyuan.
26.	Water pollution caused by M/s Sanjay Paper Mills, Khaliabad, Distt, Basti.
27.	Water pollution caused by M/s Raina Paper Mills, Khalilabad Distt. Basti.
28.	Complaint of pollution of water due to M/s Uahunjhjnwala, Vanaspati Mills, Naupur, Distt. Jaunpur.
29.	Water pollution caused by M/s. Baghpat Sugar Industries, Baghpat, Distt. Meerut.

[English]

(b) if so, the details thereof;

Bonus to Farmers

1374. SHRI SOBHANADRESS-
WARA RAO VADDE : Will the Minister of
FOOD be pleased to state :

(c) the amount disbursed as bonus
during each of the last three years, State-
wise ;

(a) whether the Government are giving
bonus to farmers who contribute wheat
to central pool in several States particularly
in Punjab and Harvana ;

(d) whether the Government propose
to provide bonus to the paddy growers
also ;

(e) if so, the details thereof; and

(f) the time by which bonus is likely to be given to the paddy growers?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) to (c). A central incentive bonus of Rs.25/- per quintal was allowed by the Government to farmers on sale of wheat to public procuring agencies for Central Pool during 1st April to 30th June, 1992 and 1st April to 30th June, 1993 in 1992-93 and 1993-94 Rabi Marketing Seasons respectively.

(d) to (f). Government has no proposal to give bonus on paddy.

Commonwealth Games

1375. SHRI ANNA JOSHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state .

(a) whether India will participate in the coming Victoria Commonwealth Games;

(b) if so, the details of the disciplines identified and preparation being made for this ;

(c) the number of participants and others likely to be sent for these Games and the criteria adopted for their selection; and

(d) the funds earmarked for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Yes, Sir.

(b) India will participate in the Athletics, Boxing, Wrestling, Weightlifting, and Shooting. Continuous coaching camps, competition exposure abroad and supply of equipment of international quality has been ensured as part of our preparations for the Games.

(c) Indian Olympic Association have sent a proposal for participation of 95 sportspersons/officials in the Commonwealth Games, which is under consideration of Government. Quantitative qualifying standards were fixed for Athletics, Shooting and Weightlifting. In case of Boxing and Wrestling selection has been made on the basis of their performance in various competitions.

(d) A sum of Rs. 20 crores had been allocated for preparation of our teams and sportspersons for Asian games and Commonwealth Games.

[Translation]

"Rare Birds"

1376. SHRI PANKAJ CHOWDHARY:
SHRI MAHESH KANODIA :
SHRI BALRAJ PASSI :
DR. RAMESH CHAND
TOMAR :
PROF. RASASINGH RAWAT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :